Unstarred Questions

the functioning of few KVKs administrated by NGOs namely, KVK, Unnao under Kunwar Rambux Singh Educational Society; KVK, Thanjavur under Bhaktavasalam Memorial Trust, Chennai; KVK Thirunelyeli under RVS Education Trust, Dindigul (TN).

- (b) Committees have been constituted to investigate the matter and submit its report. Further action in the matter will be taken on the basis of findings of the Committee.
- (c) In the case of KVK, Unnao, the Committee constituted to investigate the matter has submitted its report and the same is under examination. In the case of KVK, Thanjavur and KVK, Thirunelveli, a Committee has been constituted under the Chairmanship of Zonal Project Director, Zone-VIII to investigate the matter. The Committee is likely to submit its report shortly.

National adaptation fund

2576. PROF. M.V. RAJEEV GOWDA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Adaptation Fund set up for climate change with an initial amount of ₹ 100 crores as envisaged in the Budget 2014-15 has been set-up;
- (b) if so, the details as to how these funds are intended to be used to cover for the losses incurred by the agricultural community due to the recent unseasonal rains;
- (c) whether there has been any further allocation made to the fund in the current budget; and
 - (d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) to (d) 'National Adaptation Fund for Climate Change', with an initial amount of ₹ 100 crore was announced in the Budget for 2014-15, to assist States/Union Territories that are vulnerable to the adverse effects of climate change in meeting the costs of adaptation. The details of the scheme are being worked out by the Ministry of Environment, Forest and Climate Change (MoEF&CC). An enhanced allocation of ₹ 150 crores has been made in the budget (2015-16) for the scheme to MoEF&CC.

Compensation to kin of farmers committed suicide

2577. SHRI K.C. TYAGI: Will the Minister of AGRICULTURE be pleased to state:

(a) the reasons for the kin of many farmers who committed suicide in many parts of the country, particularly in Maharashtra, are being considered ineligible for compensation;